

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated .21/7.104..

Registration No. .OA. 409/04.

Manoj Kumar ..... Applicant (s)

VERSUS

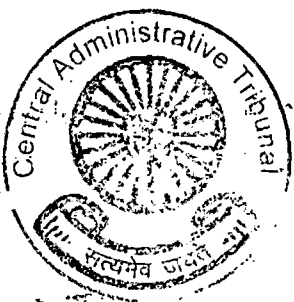
Govt. of M.P. .... Respondent (s)

A copy of the ORDER dated .12/7.104. passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

12.7.2004

None is present on behalf of the applicant.

On 15.6.2004 none was present on behalf of the applicant and the Registry has pointed out certain defects and also the applicant was directed to remove the certain defects which has been pointed by the Registry. Till now the learned counsel for the applicant has not removed those defects and is also not present in the court today. It appears that the applicant has no interest in prosecuting this OA. Accordingly, the OA is dismissed in default,



sd/-

(Madan Mohan)  
J M

sd/-

(M.P. Singh)  
V C

सत्य प्रतिलिपि

Karan Singh Lohi

Advocate

21-7-04

अनुभाग अधिकारी

के. प्र. अ. जबलपुर (म.प्र.)

Issued  
On 21-7-04